

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

TUESDAY, 16th APRIL, 2013

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and sat till 2:00 p.m. The day was allocated for transaction of Government Business.

1. Questions:

Questions No. 103 -115 were taken up and disposed off.

2. Statement by Minister:

Smti. R. Warjri, Minister in-charge Home(Police) made and placed a statement under Rule 55 of the Rules of Procedure and Conduct of Business relating to the reply to the Starred Question No. 94 on 12.04.2013 asked by Shri Ardent M. Basaiawmoit.

3. Prof. R. C. Laloo, Deputy Chief Minister laid a Statement showing Quarterly Review of the trend in Receipts – Expenditure of the State relative to Quarterly BE for the Quarter ending March 2012; June 2012; September 2012 and December 2012 prepared in accordance with requirement of the Clause 9(1) of the Meghalaya Fiscal Responsibility and Budget Management Act, 2006.

4. Voting on Demand for Grants:

Grants Nos. 1, 3, & 4 were taken up and disposed off.

Grant No. 5: A Cut Motion was tabled by Shri James K. Sangma and taken up. Shri Rowell Lyngdoh, Minister in-charge Elections replied. Cut Motion was withdrawn with the leave of the House and Grant No.5 was passed.

Grant No. 6 & 7 were taken up and disposed off.

Grant No. 8: A Cut Motion was tabled by Shri James K. Sangma and taken up. Shri Zenith M. Sangma, Minister Excise replied. Cut Motion was withdrawn with the leave of the House and Grant No. 8 was passed.

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Grant No. 9 & 10 were taken up and passed.

Grant No. 11: A Cut Motion was tabled by Shri James K. Sangma. Shri T. Chyne, also participated. Shri Zenith M. Sangma, Minister replied. Cut Motion was withdrawn with leave of the House and Grant No. 11 was passed.

Grant No. 12, 13, 14 & 15 were taken up and disposed off.

Grant No. 16: A Cut Motion was tabled by Shri Ardent M. Basaiawmoit. Shri Ardent M. Basiawmoit, was still on the floor and continuing his speech on the Cut Motion.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 17th April, 2013.

*Dated Shillong,
the 16th April, 2013.*

*Comm. & Secretary,
Meghalaya Legislative Assembly.*